

Sl. No. 8

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.04.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/48/9/AMR/2022		9 of IBC	Microcare Computers Private Limited Vs. Verticross India Private Limited

ORDER

Present: Mr. Veera Shiva Kumar, Ld. Counsel for the OC.

Mr. Hayat, Proxy counsel for the CD.

At the request of Ld. Counsel for the CD, for hearing, list the matter on 12.06.2024.

sdr

**SANJAY PURI
MEMBER (TECHNICAL)**

sdr

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**